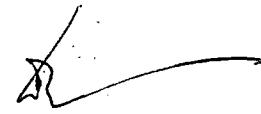
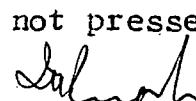
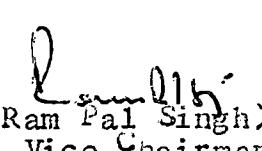


Date	Office Report	Orders
		26.2.91. <u>OA 2599/90</u>
		Present: None.
		Let counter be filed on or before 1.4.91 with an advance copy to the applicant who may file rejoinder on or before 15.4.91. List on 23.4.91.
		 (DIWAKAR KUKRETI) DEPUTY REGISTRAR
		23.4.1991
		Present: None for applicant. Sh.B.K. Aggarwal, counsel for respondents.
		Let counter be filed on or before 24.5.1991 with an advance copy to the applicant, who may file rejoinder on or before 7.6.1991. List on 15.7.1991.
		 (DIWAKAR KUKRETI) DY. REGISTRAR
		22.7.1991
		Present: Shri V.P. Sharma, Counsel for the applicant.
		The learned counsel for the applicant does not want to prosecute this OA as the applicant has received the relief from the Department. As prayed for, the OA is dismissed as not pressed.
		 (I.K. Rasgotra) Member (A)
		 (Ram Pal Singh) Vice Chairman

Date	Office Report	OA-2599/90 Orders
		<p>15.7.1991.</p> <p>None present.</p> <p>Sufficient time has been granted to the respondents for filing counter affidavit right from 12.12.1990 and as many as six opportunities have already been granted in this direction but counter has still not been filed. On the previous date of hearing, Shri B. K. Aggarwal, counsel for the respondents <del>also</del> <sup>had</sup> appeared but this time neither any departmental officer nor Shri Aggarwal is present. List before the court for appropriate orders on 22.7.1991.</p> <p><i>62</i></p> <p>( Diwakar Kukreti ) Dy. Registrar</p>